

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **29th June, 2024 (Saturday)** :

I

The **Hon'ble Shri Justice Bharat P. Deshpande** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Bharat P. Deshpande** is allowed before the **Hon'ble Shri Justice Valmiki Menezes** soon after the Division Bench work is over.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 26th June, 2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)